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- (c) whether countries like U.S.A., Canada and other have been approached to give the pulp on rupee basis; and
- (d) if so, the result thereof and Government's reaction thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) The following efforts are being made to increase the availability of pulp of rayon grade as well as of paper grade varieties:

- (i) One rayon grade pulp plant which started production late last year in the private sector is expected to produce 20,000 tonnes of pulp this year.
- (ii) A multi-grade pulp plant is likely to be set up in the private sector in the Jammu area of Jammu & Kashmir State by the end of the Fourth Plan.
- (iii) The possibilities of establishing a rayon grade pulp plant in the Kashmir area of Jammu & Kashmir State in the public sector are being explored.
- (iv) A pulp/paper mill has been planned for implementation in the public sector by the Hindustan Paper Corporation in Assum, with a capacity of 80,000 tonnes of pulp, of which 50,000 tonnes will be converted into paper and the remaining pulp made available for marketing in other parts of the country,
- (v) As regards mechanical sulphate pulp which is suitable for the production of newsprint, a composite scheme for manufacturing in Kerala this pulp and converting it into newsprint has been proposed for implementation in the Fourth Plan Period, by the Hindustan Paper Corporation, a public sector unit. The capacity to be established will be 75,000 tennes per annum.
- (vi) Another such newsprint mill with a capacity of 65,000 to 70,000 tonnes per annum is being planned in the private sector in Himachal Pradesh and is also

likely to be set up by the end of the Fourth Plan period.

- (vii) The capacity of the existing newsprint mills in the country is being increased from 30,000 to 75,000 tonnes per annum. This scheme has been partly implemented and is likely to be fully implemented by the end of 1971-72.
- (b) For 19:0, an increased provision for the import of wood pulp from U.S.S.R. has been made,
- (c) and (d). There is no arrangement for the import of pulp from U.S.A. and Canada on rupee payment basis.

Extension of Kamala Embankments upto Sispani

2492. SHRI BHOGENDRA JHA:
Will the Minister of IRRIGATION AND
POWER be pleased to refer to the reply
given to Unstarred Question No 8740 on
the 6th Msy, 1970 and state:

- (a) whether the report from the State Government of Bihar about the detailed scheme for extending both embaakments of river Kamala beyond Jai Nagau upto Sisapani in Nepal has since been received:
 - (b) if so, details thereof; and
- (c) if not, whether it is a fact that the Central Government and the Central Water and Power Commission have directed the Government of Bihar not to proceed with the above scheme of extension of the embankments?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). The State Government were requested to re-examine the urgency of the proposed enbankments in view of the fact that they had already carried out certain protective works at Basheeta to check the evulsion of the Kamala.

They have, however, decided to strengthen the left bank of the eastern Kamala canal and the right bank of the western Kamala canal to serve as flood banks to protect the irrigated area from the spill of the river Kamala.